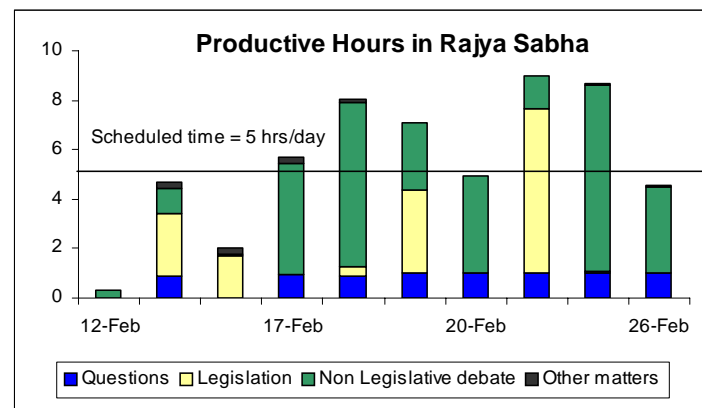
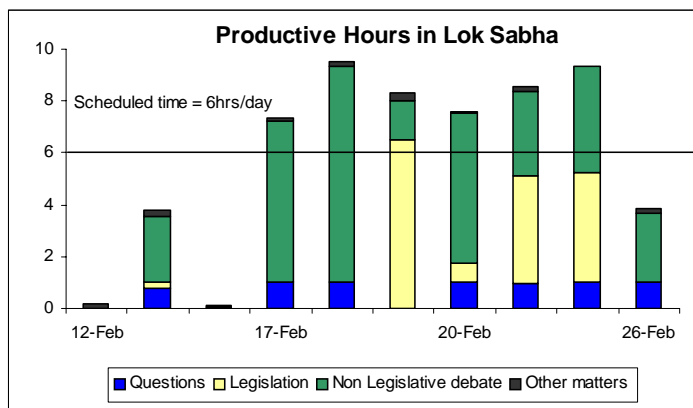


Plan vs. Performance

Budget Session – February 12 to February 26, 2009

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Budget Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	10	10
No. of Sittings (Rajya Sabha)	10	10
No. of Bills for passing		
- Finance Bill and Appropriation Bills	1	8
- Other Bills	21	8
No. of Bills for introduction		
- Finance Bill and Appropriation Bills	1	8
- Other Bills	8	9
No. of Bills for withdrawal	2	2



The Lok Sabha and Rajya Sabha sat late on several days to discuss the supplementary demands for grants and other legislation. During the Session, Lok Sabha worked for 98% of the scheduled hours and Rajya Sabha worked 10% more than the scheduled time.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2005	Passed on 20 Feb 2009	Passed on 25 Feb 2009
The Carriage by Air (Amendment) Bill, 2007	Passed on 30 April 2008	Passed on 18 Feb 2009
The Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2008	Passed on 25 Feb 2009	Passed on 16 Feb 2009

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February 26, 2009

Short Title	Lok Sabha	Rajya Sabha
The Compensatory Afforestation Fund Bill, 2008	Passed on 23 Dec 2008	
The Central Industrial Security Force (Amendment) Bill, 2008	Passed on 25 Feb 2009	Passed on 19 Feb 2009
The High Courts and Supreme Court Judges (Salaries and Condition of Service) Amendment Bill, 2008	Passed on 19 Feb 2009	Passed on 24 Feb 2009
The Scheduled Castes and the Scheduled Tribes (Reservation in Posts and Services) Bill, 2008		Passed on 23 Dec 2008
The Prevention of Corruption (Amendment) Bill, 2008	Passed on 23 Dec 2008	
The National Waterway (Lakhipur-Bhanga Stretch of the Barak River) Bill, 2007	Passed on 25 Feb 2009	
The Seeds Bill, 2004		
The Trade Marks (Amendment) Bill, 2007	Passed on 25 Feb 2009	
The State Bank of India (Amendment) Bill, 2006		
The Pension Fund Regulatory and Development Authority Bill, 2005		
The Prevention of Money Laundering (Amendment) Bill, 2008	Passed on 24 Feb 2009	Passed on 19 Feb 2009
The Drugs and Cosmetics (Amendment) Bill, 2007		
The Employees State Insurance (Amendment) Bill, 2008		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank row indicate that the Bill was not passed.

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Finance Bill, 2009	Passed on 24 Feb 2009	Passed on 25 Feb 2009
The Metro Railways (Amendment) Bill, 2009	Passed on 24 Feb 2009	
The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2009	Passed on 19 Feb 2009	Passed on 24 Feb 2009
The Central Universities Bill, 2009	Passed on 19 Feb 2009	Passed on 24 Feb 2009
The Payment of Gratuity (Amendment) Bill, 2009	Introduced on 24 Feb 2009	
The Emigration (Amendment) Bill, 2009		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank row indicate that the Bill was not introduced.

Bills listed for Withdrawal during Monsoon Session

Short Title	Lok Sabha	Rajya Sabha
The Central Universities Bill, 2008	Withdrawn and replaced by a new Bill on 17 Feb 2009	
The Payment of Gratuity (Amendment) Bill, 2007	Withdrawn and replaced by a new Bill on 24 Feb 2009	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The National Commission for Heritage Sites Bill, 2009		Introduced on 26 Feb 2009
The Mines and Minerals (Development and Regulation) (Second Amendment) Bill, 2008		
The Other Backward Classes (Reservation in Posts and Services) Bill, 2009		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank row indicate that the Bill was not introduced.

Bills not originally listed but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Industrial Disputes (Amendment) Bill, 2009		Introduced on 26 Feb 2009
The Indian Trusts (Amendment) Bill, 2009	Introduced on 24 Feb 2009	
The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2009	Introduced on 24 Feb 2009	
The National Commission for Minority Educational Institutions (Amendment) Bill, 2009	Passed on 25 Feb 2009	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills not originally listed but Introduced and Passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation Bill, 2009	Passed on 24 Feb 2009	Passed on 25 Feb 2009
The Appropriation (Vote on Account) Bill, 2009	Passed on 24 Feb 2009	Passed on 25 Feb 2009
The Jharkhand Appropriation Bill, 2009	Passed on 19 Feb 2009	Passed on 26 Feb 2009
The Jharkhand Appropriation (Vote on Account) Bill, 2009	Passed on 19 Feb 2009	Passed on 26 Feb 2009
The Appropriation (Railways) No. 2 Bill, 2009	Passed on 19 Feb 2009	Passed on 20 Feb 2009
The Appropriation (Railways) Bill, 2009	Passed on 19 Feb 2009	Passed on 20 Feb 2009
The Appropriation (Railways) Vote on Account Bill, 2009	Passed on 19 Feb 2009	Passed on 20 Feb 2009

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills not originally listed for Consideration but Passed by one House

Short Title	Lok Sabha	Rajya Sabha
The Rehabilitation and Resettlement Bill, 2007	Passed on 25 Feb 2009	
The Land Acquisition (Amendment) Bill, 2007	Passed on 25 Feb 2009	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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